CENTRAL ELECTRICITY REGULATORY COMMISSION 4th Floor, Chanderlok Building,36, Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 107/TT/2017 Date: 20.2.2020

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The Deputy General Manager, Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject:- Petition for truing up of transmission tariff for 2009-14 period and determination of tariff for 2014-19 period in respect of four assets under transmission system associated with Parbati-III HEP in Northern Region.-Reg

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999,on affidavit by 20.3.2020, with advance copy to the respondents/ beneficiaries:-

(i) Following are the assets of the instant project:-

Srl.	Petition No.	Asset Name
No.		
1.		Asset-1-400 kV D/C Parbati-Amritsar
		transmission line with bays
		(transmission line portion)
2.	107/TT/2017	Asset-2-400 kV 80 MVAR Bus
		Reactor at Parbatipooling station
3.		Asset-3-LILO (c-d) portion
4.		Asset-4-LILO (e-f) portion
5.		Loop out of 1st Ckt of 400 kV D/C
		Parbati-II Koldam transmission line at
		Banala
6.	136/TT/2017	Loop in of 1 st Ckt of 400 kV D/C
		Parbati-II-Koldam transmission line at
		Banala
7.		LILO (b-c) portion
8.		LILO (f-g) portion

The Petitioner has submitted that the initial spares of Assets-4, 7 and 8 have been collectively capitalized in Asset-3, as Assets-3, 4, 7 and 8 were a single asset which was bifurcated into 4 nos. assets vide order dated 7.9.2016 in Petition No. 19/RP/2015. Furnish the segregated details of initial spares corresponding to Assets-3, 4, 7 and 8.

- (ii) Year wise discharge details of initial spares during 2014-19.
- (iii) Justification for add-cap during 2014-19, beyond cut-off date.
- 2. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-(Rajendra Kumar Tewari) Bench Officer (Legal)